

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

APPLICATION No. 379/87(F)

COMMERCIAL COMPLEX, (BDA)  
INDIRANAGAR,  
BANGALORE-560 038.

(WP.NO.)

DATED: 12-6-87

APPLICANT

Vs

RESPONDENTS

Shri S. Bhaskara Murthy  
TO

The Secy, M/o Railways & another

1. Shri S. Bhaskara Murthy  
No. 5-6-1A, Nanappa Nagar  
Hindupur  
Andhra Pradesh
2. Col. V.K.K. Nair(Retd)  
Advocate  
16, Hospital Road  
Shivajinagar  
Bangalore - 560 001

SUBJECT: SENDING COPIES OF ORDER PASSED BY THE  
BENCH IN APPLICATION NO. 379/87(F)

....

Please find enclosed herewith the copy of the Order  
passed by this Tribunal in the above said Application on  
5-6-87.

ENCL: As above.

DEPUTY REGISTRAR  
(JUDICIAL)

**IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE**

**ORDER SHEET**

Application No 379 of 1987 (F)

Applicant

S. Bhaskara Murthy

Advocate for Applicant

Col V.K.K. Nair (Retd)

Respondent

The Secy, H/o Railways  
Bengaluru

Advocate for Respondent

| Date     | Office Notes   | Orders of Tribunal  |
|----------|--|---|
| 5.6.1987 | <div data-bbox="394 911 708 1211"></div> <div data-bbox="355 1433 777 1632"><p><i>[Signature]</i> 12/6/87<br/>SECTION OFFICER<br/>CENTRAL ADMINISTRATIVE TRIBUNAL<br/>ADDITIONAL BENCH<br/>BANGALORE</p></div> | <p><u>KSPVC/PSM</u></p> <p>Applicant by Col. V.K.K. Nair.<br/>Col. Nair in our opinion, very rightly<br/>seeks leave to withdraw this application<br/>with liberty reserved to approach this<br/>Tribunal after a final decision is<br/>rendered by the authority to the legal<br/>notice issued on 17.12.1986. Permission<br/>sought for is granted. Application is<br/>rejected as withdrawn.</p> <p>bsv</p> <div data-bbox="925 1321 1149 1469"><p><i>[Signature]</i><br/>VICE CHAIRMAN</p></div> <div data-bbox="1265 1350 1447 1469"><p><i>[Signature]</i><br/>MEMBER (A)</p></div> <p style="text-align: center;">- True copy -</p> |

BEFORE THE CENTRAL ADMINISTRATIVE  
TRIBUNAL, BENCH AT BANGALORE

APR NO. 379/82

Applicant: Bhaskara Rao

VS

Respondent: Supdt Railway Workshop  
Hubli

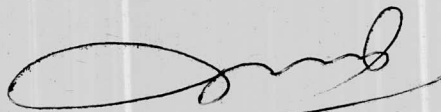
Memorandum

The above case was dismissed  
as withdrawn by the Hubli Tribunal.

I therefore request that the original  
documents filed with the applicant's  
copy please be returned to me.

Bangalore-38,

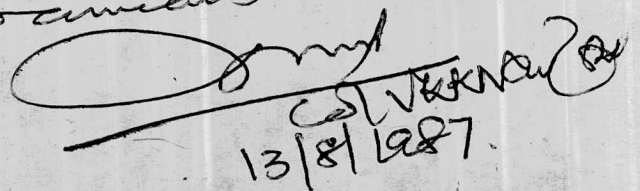
13 August 1987



C. V. K. NAIR (P.S.)  
Advocate for  
the Applicant

I  
Return  
13/8/87

III  
Received documents listed  
as Annexures 'A' to 'H' in the  
list of documents.



C. V. K. NAIR  
13/8/1987